

4b

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.364/2016
This the 17th day of June, 2019

CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).

1. Smt. Elsy Abraham,
Stenographer aged 56 years,
O/o Chief General Manager,
BSNL, Admn Building, Juhu Danda
Santacruz (w) Mumbai 400054,
Residing at
Sagar Garden, A-1201, 12th floor,
LBS Raod Mulund (W) Mumbai-400080.
2. Smt. Jessy Tony,
Stenographer aged 54 years,
O/o Principal General Manager,
BSNL, Kalyan Telecom District,
Kalatalao Kalyan (W) 421301
Residing at
B/306 Mahaveer Complex-2,
Santoshimata Mandir Road,
Near Vikas Apts. Kalyan (W) 421301.

... **Applicants.**

(By Advocate Shri G. B. Kamdi)

VERSUS.

1. Bharat Sanchar Nigam Ltd.
Through Chairman & Managing Director,
Bharat Sanchar Bhawan HC Mathur,
Lane Janpath New Delhi-110001.
2. The Chief General Manager,
BSNL Maharashtra Circle,
Admn Building, Juhu Danda
Santacruz (w) Mumbai 400054.
3. The general Manager,
BSNL, Kalyan Telecom District,
Kalatalao Kalyan (W) 421301.

... **Respondents**

(By Advocate Shri V. S. Masurkar)

O R D E R

Per: R.N. Singh, Member (Judicial)

1. When the case is called out, Sh. G. B. Kamdi, learned counsel appeared for the applicant.
2. Shri V. s. Masurkar, learned counsel appeared for the respondents.
3. The learned counsel for the respondents submits that benefit of promotion from the post of Stenographer Grade-III to Stenographer Grade-II of the applicant in this OA has already been granted to the applicant in order no.A/Staff/AE-524/Steno to PA form/28 dated 16.11.2017.
4. The learned counsel for the applicant has perused the orders and submits that he is satisfied with the grievance raised by him in the present OA has fully been redressed.
5. In view of above the OA is dismissed as having become infructuous. No order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.